

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 30th May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 317/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. with Mr. Dinesh Jindal, LO for DPCC
FOR ADMISSION			
2.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant
3.	Original Application No. 359/2017	Khushi Sewa Sanstha Vs. Delhi Development Authority & Anr.	Mr. Alamgir & Mohd. Shadan, Advs. for Applicant
4.	Original Application No. 365/2017	G. D. Goenka Public School Vs. South Delhi Municipal Corporation & Anr.	Bijender Singh & Associates for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 523/2015 (M.A. No. 1264/2015 & M.A. No. 700/2017)	Ram Avtar Singh Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
6.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Dharendra Kumar Yada, Adv. Mr. Priyanka Swami, Adv. for GNN
FOR HEARING			
7.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6
8.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7

9.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
10.	Original Application No. 531/2016 (M.A. No. 1017/2016)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaur Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
11.	Original Application No. 500/2016 (M.A. No. 953/2016)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Dharendra Kumar Yadav, Adv. for R-6 Ms. Puja Kalra, Adv. for North MCD Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for R-3 & 6 Mr. G. M. Kawoosa, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Birja Mahopatra, Adv. Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand
14.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC
15.	Original Application No. 140/2014 (M.A. No. 198/2017 & M.A. No. 699/2017)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee

16.	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar Lal, Adv. Mr. Yogeshwaran, Adv.
17.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016 & M.A No. 1449/2016)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
18.	Original Application No. 190/2016 (M.A. No. 353/2016, M.A. No. 545/2017, M.A. No. 546/2017, M.A. No. 603/2017, M.A. No. 605/2017, M.A. No. 614/2017, M.A. No. 615/2017 & M.A. No. 629/2017)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. Mr. Anubhav Anand Aron, Adv. M/s NULI & NULI Mr. S. A. Zaidi, Adv.

Date: 30th May, 2017

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
(IN CHAMBER OF HON'BLE DR. JUSTICE JAWAD RAHIM)			
19.	Review Application No. 10/2017 (M.A. No. 611/2017) IN Original Application No. 185/2017	Shailesh Singh Vs. State of Up & Ors.	Mr. Shailesh Singh, Applicant in person

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

FARIDKOT HOUSE, NEW DELHI

CAUSE LIST OF COURT NO. 2Date : 30th May, 2017

Time : 02.00 P.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**HON'BLE MR. RANJAN CHATTERJEE**
EXPERT MEMBER
WESTERN ZONE BENCH, PUNE
(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. Pranav Verma, Adv. Lt. Col. Sarvadaman Singh Oberoi (Retd.)

Date : 30th May, 2017

Time : 03.00 P.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**HON'BLE MR. BIKRAM SINGH SAJWAN**
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DICTATION OF ORDER			
2.	Original Application No. 94/2017 (M.A. No. 131/2017 & M.A. No. 132/2017)	Special Lime Stone Pvt. Ltd. Vs. Union of India & Anr.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Ms. Sakshi Popli, Adv. for NDMC

Date : 30th May, 2017

Time : 03.00 P.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**HON'BLE DR. NAGIN NANDA**
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DICTATION OF ORDER			
3.	Original Application No. 420/2016 (M.A. No. 918/2016)	Praduman Tiwari Vs. Union of India & Ors.	Mr. Mona K. Rajvanshi, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UP PCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Praveen Aggarwal, Adv. for R-8 Mr. T. N. Singh, Adv. for R-10 Mr. Rajesh Gupta, Adv. for R-11 Mr. Ramesh Chandra, Adv.
4.	Appeal No. 02/2017 (M.A. No. 56/2017)	M/s Daudpur Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Advs. for Appellant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3

For orders, cause list and other information please visit our website: www.greentribunal.gov.in